

SHRI SAIFUDDIN CHOUDHURY (Katwa): We all know that thousands of people have migrated from the Kashmir Valley due to the situation that is prevailing there. Now, it is more than one year. Many of them are in Jammu. Some months ago—when we were on the Committee on Kashmir Affairs—we visited their camp. The situation was very bad at that time. After the passing of so many months, it has become worse.

A delegation of these people came to Delhi and met us. They have given a representation to us and asked us to raise this issue in the House. The Jammu & Kashmir Sahayata Samiti came to us. They made many demands. These are to be looked into by the Government very urgently. What are the demands? A commitment was made that there will be a semi-township for them in Jammu; and till they return to the Valley, basic amenities will be provided for them so that they live a human life.

Then there is a problem of education for their children. Then there is a problem for the employees who cannot go to the Valley and report for duties. Then there is a problem for those employees who are on the verge of retirement. How will they be able to get the benefits of retirement and all that? The Accounts Offices are in the Valley. It is not their choice to come out of the Valley. There are so many issues.

The HMT employees have reached an agreement with the Home Minister and the Management. Some of the political leaders were present there. It was committed that they will be given salary and other amenities. But, now, they are only given 75 per cent of the basic pay plus D.A.; and that too has been stopped after some time. Now, what is going to happen to all these things? It is a very serious issue and it requires the attention of the Government so that

it is not further exploited in a very bad way.

You ask the Government. For long, nobody has visited there from the Government side. I urge upon the Government to arrange for an All-Party delegation to visit there and decide about what should be done for them so that they could lead a normal life.

[Translation]

SHRI MADAN LAL KHURANA: Mr. Speaker, Sir, I have also given to you in writing that two and a half lakh hapless migrants have migrated to Jammu, Delhi and other areas of the country during the last two years and out of them nine thousand and eight hundred have been provided accommodation, that too in tents and camps. Nine thousand in Jammu and eight hundred in Delhi have been provided accommodation, as many as three families in one tent during the last two years. Mr. Speaker, Sir, in Jammu, fifty persons died of sun-stroke in summer. Now the rains have set in. It will wash away all the tents. Then there is a problem of education of their children in schools and colleges. People have broken open the houses they left behind and entered into them. Their bank-accounts have been seized. It seems that this Government too is apathetic to them. We have been making requests to as many as three Prime Ministers. We made requests in the Ninth Lok Sabha, we also did so during the Eighth Lok Sabha to at least visit their camps to see their conditions there. Neither any Prime Minister nor any Union Minister visited their camps either in Delhi or in Jammu to see their conditions. This government has become so apathetic. I want to know, where is their Minorities Commission, where is their Human Rights Commission which can pay visit everywhere but cannot go in their camps to look into their conditions as to how they have been ruined and how their temples have been burnt

there. No one is ready to look after them, who are wandering as refugees here and there in their own country for the last two years. Mr. Speaker, Sir, I request you to direct the Prime Minister or the Home Minister to pay a visit to these places himself to see their conditions.

A cell must be constituted immediately to solve their problems. After all, everything has a time-limit, even there is a limit of tolerance. They are leading an infernal life for the last two years. I request to the Government to have mercy on them and find out an immediate solution to provide relief to them.

SHRI LAL K. ADVANI (Gandhi Nagar): Mr. Speaker, Sir, the issue raised just now from this side has some specific implications, so we want to know Government's response. So far as employees are concerned, there are many employees of the Central Government Undertakings also. This is a very serious situation if the written agreement reached with them is not implemented. During the last some days the representatives of the Defence employees, working in the civil side, met me. They demanded that the agreement reached with the H.M.T. should be applicable to them also. In this context, I am surprised to find that the Government has made several statements in relation to the economic situation and in relation to the problems of various sections of the population during the last days but not a single word about this section of the population has been stated by them either in the Budget or in the Budget speech or in the economic survey. Nothing has been said about them as if this two and a half lakh population just does not exist at all. This is a matter of great sorrow. I hope the Government will react to the submissions made by this side. The Government should make it clear as to what step it would take about the feelings expressed from this side.

SHRI RAM NAIK (Bombay North): Has this Government become dumb and deaf? Will it not say anything? (*Interruptions*)

THE MINISTER OF PARLIAMENTARY AFFAIRS (**SHRI GHULAM NABI AZAD**): Mr. Speaker, Sir, I had gone to Jammu a few days back. Our brothers have migrated from Kashmir to Jammu, Delhi and other States of the country. This is certainly a matter of great sorrow. (*Interruptions*)

SHRI DAU DAYAL JOSHI: Has he visited their camps? (*Interruptions*)

SHRI GHULAM NABI AZAD: Yes, I did. I have had a long discussion with their delegations also. This is a very serious matter... (*Interruptions*) Please listen to me at least. This is serious and worrisome indeed for the whole country. The happenings in Kashmir cause disappointment in the whole country. The condition of the migrants, whether they are Hindus or Muslims or belong to other religions, living in the tents is miserable. They are living in miserable condition in Delhi and Jammu. Actually, they are not acclimatized with the heat. Just a month has gone by since this Government assumed office. While our friends were there in the previous Government which lasted for one and a half year. So, it is not correct to say that we did nothing for them as the previous Government also did nothing even in one and half year.

SHRI MADAN LAL KHURANA: Only assurances were given.

SHRI GHULAM NABI AZAD: How could you expect everything from this Government just in 20 days whereas they did nothing in one and half year. There are many other serious issues and problems before the Government. I would like to tell for his information that Shri Rajiv Gandhi had formed a Committee

under A.I.C.C. through which we sent tents for them. *(Interruptions)* We made full efforts even being in opposition. *(Interruptions)*

We listened to him silently, when he was speaking. Let me speak please. Earlier, they were asking me to speak. And now when I am speaking, they are not ready to listen to me. If he is speaking just for the newspapers, let him speak continuously for two years *(Interruptions)*

SHRI B. L. SHARMA 'PREM' (East Delhi): They can send two thousand units of blood to Saddam Hussain but they cannot send even ragged blankets for the people of Kashmir.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): We had not sent blood, nor shall we do that now.

[English]

SHRI SRIKANTA JENA (Cuttack): Is the Minister responding as a Minister or on behalf of the Congress Party?...*(Interruptions)*.

SHRI GHULAM NABI AZAD: I have come here because of the Congress Party. I first belong to the Congress Party and then I am a Minister for your information...*(Interruptions)*

[Translation]

MR. SPEAKER: You have raised an important issue, so let him complete.

(Interruptions)

MR. SPEAKER: You will not raise again and again. Discussion cannot go on in this way.

SHRI RAJENDRA AGNIHOTRI (Jhansi): Mr. Speaker, Sir, Please listen to me at least,

MR. SPEAKER: No. In case you do not allow anyone to speak, I shall not allow you.

(Interruptions)

[English]

SHRI GHULAM NABI AZAD: Sir, let me assure the hon. Members that this Government is much more concerned than any other political party as far as the refugees of Kashmir are concerned. This Government will try to do its utmost for their rehabilitation...*(Interruptions)* You could not do it for the last one and a half years. How do you expect us to do it in just twenty days? You were a part and parcel of the then Government.

[Translation]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker, Sir, the hon. Minister should at least inform the House whether the Government intends to send a delegation there or not. The Government should at least inform as to what it intends to do about this problem. *(Interruptions)*

SHRI SOMNATH CHATTERJEE (Bolpur): Sir, the Minister is creating unnecessary provocation. He is talking about the last one and a half years. Who supported Shri Chandrasekhar's Government?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): Who supported Shri V.P. Sing's Government?...*(Interruptions)*

SHRI SOMNATH CHATTERJEE: Is this a party matter? Why do you make it a party matter? Please do not do that.

SHRI GHULAM NABI AZAD: How can you expect us to do it in twenty days?...*(Interruptions)*

[Translation]

The allegation that their houses have been broken into is totally baseless. I completely disagree with it. You should rise above party level. Their houses are fully protected. You have alleged that temples are being destroyed there. I haven't read about anything like this anywhere. It is baseless.

[English]

Please do not make it a political issue. I agree that they are our brethren and they should be treated well as much as possible. Please do not make it a political issue.

[Translation]

That people have broken into their homes and that their temples are being destroyed, are groundless allegations. I do not agree with it. (*Interruptions*)

SHRI LAL K. ADVANI: You see, so far as facts are concerned, whether it be about the destruction of temples or of breaking into houses, the hon. Members are free to raise them. However, I am happy because the Government has at least given an assurance that necessary steps would be taken for their relief and rehabilitation. I had raised a specific issue that the assurances given to the H.M.T. employees, the State Government employees and the civilian employees of the Defence Ministry, have not been fulfilled so far. I have got a memorandum with me which gives details about their problems. I would like to know the Government's response to it.

SHRI GHULAM NABI AZAD: If any assurance has been given, if any agreement has been entered into, then we shall certainly endeavour to fulfil it.

[English]

SHRI BASU DEB ACHARIA (Bankura): The Government of India constituted a National Industrial Tribunal to examine 'equal pay for equal work' for the employees of the regional rural banks of our country. This Tribunal gave its award on 30-4-1990. After one year, the Government issued the order to implement the award of this National Industrial Tribunal. This order of the Government for the implementation of the award is a partial one. The Tribunal categorically stated that the officers and employees will be entitled to claim parity with the officers and employees of such banks in the matter of pay scales, allowances and benefits and that the award shall be given effect from September 1, 1987 with further direction that RRB employees will be entitled to claim all allowances and benefits as per State Government rules upto August 1987. A recent order has been issued by the Government which is a clear deviation from the award of the National Industrial Tribunal. So hundreds of employees of RRBs are demonstrating at the Boat Club today. They are demanding that the award of the National Industrial Tribunal should be implemented *in toto* and there should be no deviation. The recent order issued by the Government which is a deviation from the award of the National Industrial Tribunal, should be withdrawn and the award should be implemented *in toto*.

[Translation]

SHRI DAU DAYAL JOSHI: Mr. Speaker, Sir, the entire country is concerned about the recent acquisition of M-11 Missiles by Pakistan. Tension has gripped the border areas, especially after hearing the reply given by the hon. Defence Minister in the Rajya Sabha, yesterday, in this regard. According to him the said Missiles can inflict heavy damages and cause immense destruction in Rajasthan, Punjab, Haryana, Himachal Pradesh and Jammu and Kashmir.